

1	2	3	4
12.	Madhya Pradesh	48	65146
13.	Maharashtra	39	20208
14.	Manipur	1	N.A.
15.	Meghalaya	1	300
16.	Mizoram	1	594
17.	Nagaland	1	N.A.
18.	Orissa	24	42614
19.	Punjab	3	1017
20.	Rajasthan	24	3934
21.	Sikkim	1	240
22.	Tamil Nadu	33	23241
23.	Tripura	1	N.A.
24.	Uttar Pradesh	99	N.A.
25.	West Bengal	41	29388
26.	A & N Island	1	100
27.	Chandigarh	1	101
28.	D & N Haveli	1	500
29.	Daman & Diu	1	447
30.	Delhi	3	4950
31.	Lakshadweep	1	N.A.
32.	Pondicherry	1	1788
Total		507	351079

N.A. - Not Available.

Bridge on NH-31

2876. PROF. JITENDRA NATH DAS : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that Bridges on NH-31 at Jalpaiguri damaged during 1993 flood has not yet been repaired; and

(b) if so, the reasons therefor and the steps taken by the Government in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). Two bridges on NH-31 near Jalpaiguri, were damaged during floods in 1993. The position of bridges is as under :

(i) *Birbitigora bridge at Km. 717:*

Traffic is restored through diversion and the reconstruction of this bridges was sanctioned in April, 1995 for Rs.197.24 lakhs. Tenders have been settled by the State Govt. and construction work is likely to commence after monsoons.

(ii) *Balatorasa bridge in Km.741 :*

The existing wooden bridge was outflanked which has since been restored.

[Translation]

Formal Education Programme

2877. SHRI FAGGAN SINGH KULESTE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the funds allocated to the Government of Madhya Pradesh under the formal education programme during 1995-96;

(b) whether the above funds have been utilised by the State Government; and

(c) if so, the details thereof. district-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Details of funds released to the Government of Madhya Pradesh under various Centrally Sponsored Schemes during 1995-96 for development of school education are available in the Annual Report of the Ministry for the year 1995-96.

(b) and (c). Information is being collected and will be laid on the Table of the House.

[English]

Compensation to Victims of Road Accidents

2878. SHRI ILIYAS AZMI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of cases of compensation to road accident victims awarded under the Motor vehicles Act against UPSRTC by various Courts during the last two financial years;

(b) the number of awards honoured so far;

(c) the number of awards not yet settled;

(d) the number of awards against which the Corporation has filed appeal in Allahabad High Court; and

(e) the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (e). The information is being collected and will be laid on the Table of the House.

Irrigation Management

2879. SHRI DILEEP SANGHANI :
SHRI SAYTAJITSINH DULIPSINH
GAEKWAD:
SHRI DINSHA PATEL :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that the Union Government